

utilise or dispose it of ; and

(c) the total expenditure incurred on displaying advertisements on this contraceptive on the Doordarshan at various, Kendras?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The total expenditure on Social Marketing of Oral Pill and tentative sale reported since inception to 31st March, 1989 was as under:—

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(i) Total Expenditure	:	Rs. 312.07
(ii) Sale	:	Rs. 49 lakhs cycles.

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(b) 98.9 lakh unsold cycles were available with the Marketing Companies and Medical Store Depots on 31st March, 1989. These will be utilised for sale during 1989-90 as Oral Pill cycles have a shelf life of 5 years.

(c) Rs. 66.44 lakhs.

#### **Workers Participation In Management**

7067. SHRI N. DENNIS: Will the Minister of LABOUR be pleased to state:

(a) whether Madras Fertilizers contemplate workers participation in the management; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) and ( b). Madras Fertilisers Ltd. have informed that the Scheme of Workers Participation in Management ceased to function in the enterprise due to certain practical difficulties. Re-

introduction of the scheme will be considered at an appropriate time.

#### **Import of Tested Drugs for AIDS Patients**

7068: DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government ban on use of anti-ph (immunoglobulin) has put the doctors in a dilemma as reported in 'The Indian Express' dated 26 February, 1989;

(b) if so, the steps Government propose to take to import only tested and cleared drugs from abroad in order to save the lives of those who are threatened with AIDS; and

(c) whether Government propose to keep those persons under constant surveillance who have already used the drugs suspected to be infected?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). The Government have liberalised the import of the blood products. However the imported drugs are required to be accompanied with a certificate of freedom from AIDS virus and are also subjected to test for HIV antibodies at the time of import.

(c) Publicity has been given in the T.V., All India Radio and press that those who may have taken blood/placenta products during the last 2 years should get their blood tested at the nearest located AIDS Surveillance Centre.

[*Translation*]

#### **Single Medical Cadre**

7069. SHRI RAJ KUMAR RAI: Will the Minister of LABOUR be pleased to state;